

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC CONTEMPT PETITION NO.53 OF 2003

IN

ORIGINAL APPLICATION NO.691 OF 2001
ALLAHABAD THIS THE 8TH DAY OF AUGUST, 2003

HON'BLE MAJ GEN K.K. SRIVASTAVA, MEMBER-A
HON'BLE MRS. MEERA CHHIBBER, MEMBER-J

Suresh Chand Saxena,
Retired Mail Driver,
Central Railway Jhansi,
R/o 799, Khushipura,
District - Jhansi.

.....Applicant

(By Advocate Shri A.D. Prakash & Shri H.P. Pandey)

Versus

Shri Rajeev Bhargava,
Divisional Railway Manager,
Central Railway D.R.M. Office,
District- Jhansi.

.....Respondents

(By Advocate Shri D.C. Saxena)

O R D E R

HON'BLE MRS. MEERA CHHIBBER, MEMBER-J

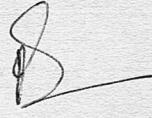
Grievance of the applicant in this case was that vide order dated 07.06.2001 his O.A. No.691/01 ~~which~~ was dismissed as withdrawn by observing that the applicant may pursue his representation before respondent no.2 which shall be considered and decided by a reasoned order within three months (Page 10).

2. Today learned counsel for the respondents appeared and filed affidavit of Shri S.K. Singh, Senior Divisional Personnel Officer, North Central Railway, Jhansi who has stated that

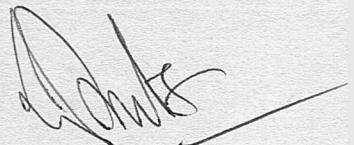


after the dismissal of the O.A. applicant's representation dated 15.03.2000 was decided vide letter dated 23.08.2001 (Annexure CA-1). But applicant again gave another representation with regard to actual difference which according to him was Rs.380/- but department had given a lesser amount. The respondents have since decided his subsequent representation dated 19.11.2003 also vide order dated 07.05.2003 alongwith a Comparative Chart issued to the applicant. Letter alongwith Comparative Chart is filed as Annexure CA-2.

3. In view of the facts as explained by the respondents we are satisfied that no contempt is made out against the respondents. Accordingly, this Contempt Petition is dismissed and notices issued to the respondents are discharged. However applicant would be at liberty to file a fresh O.A. in case he is still aggrieved by the orders passed by the respondents



Member-J



Member-A

/Neelam/